

SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE THIRD QUARTER ENDING, 2024

Sl.No.	Name of the Court	Opening Balance as on 01/07/2024	Institution from 01/07/2024 to 30/09/2024	Disposal from 01/07/2024 to 30/09/2024	Pendency at the end of September, 2024
1.	HIGH COURT OF SIKKIM	02	--	--	02



Verified by:

Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok